

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2015

Dated: 15th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Assam Electricity Grid Corporation Ltd.Appellant(s)
Versus
Assam Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Ms. Barnali Das &
Mr. Avijit Roy

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan &
Mr. D.V. Raghu Vamsy

ORDER

Mr. Buddy A. Ranganadhan, learned counsel for the respondent/State Commission prays for and is granted three weeks' time to file counter affidavit. Rejoinder, if any, may be filed within two weeks' thereafter.

Post this Appeal for hearing on **23rd December, 2015.**

(T. Munikrishnaiah)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member